

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN) : (a) and (b). A decision to declare Palghat district in Kerala as industrially backward would be taken after the Government has taken a view on the recommendations contained in the Report on Industrial Dispersal submitted by the National Committee on the Development of Backward Areas.

#### Resignation of Chairman of Maruti Limited

\*456. DR. KRUPASINDHU BHOI :  
DR. A. U. AZMI :

Will the Minister of INDUSTRY be pleased to state :

(a) whether Shri S. Moolgaokar, who was recently appointed Chairman of the nationalised Maruti Limited, has resigned ; and

(b) if so, the facts of the matter ?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI) : (a) and (b). Yes, Sir. The resignation of Shri S. Moolgaokar who was appointed as a Director on the Board and also as the Chairman of the Board of Directors of Maruti Udyog Limited on 22-4-1981, was accepted with effect from December 24, 1981, at his request.

#### Plan Assistance to Tripura

\*335. SHRI BAJU BAN RIYAN : Will the Minister of PLANNING be pleased to state :

(a) whether in view of the fact that the State of Tripura was badly hit by drought and tribal upsurge, Government are considering to give cent per cent Plan assistance to Tripura ;

(b) whether the State Government have requested for the same ;

(c) if so, the reaction of Government of India thereto ; and

(d) the details of special consideration Government are going to bestow on tiny States like Manipur, Tripura and Meghalaya ?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN) : (a) No, Sir. The approved Sixth Plan (1980-85) outlay for Tripura is Rs. 245 crores which is to be financed through State's resources estimated at Rs. 40.87 crores and Central assistance of Rs. 204.13 crores.

(b) and (c). The State Chief Minister had requested to Planning Commission in March, 1981 that the State's Annual Plan 1981-82 may be fully financed by the Centre. It was not found feasible to agree to this proposal as the scheme of financing the State Plan had been finalised after discussion with the State Chief Minister and within the framework of the Sixth Plan.

(d) The Annual Plans of States like Meghalaya, Tripura, Manipur as determined within the framework of Sixth Plan which itself gives special consideration to such States and in light of the assessment of their resources position, the need to maintain tempo of development and other relevant factors.

#### News Item Captioned "Centre delaying Tamil Nadu Files"

4882. SHRI D.S.A. SIVAPRAKASHAM : Will be Minister of INDUSTRY be pleased to state :

(a) whether Government attention has been drawn to the news item published in the Indian Express, Madurai edition dated 10 January, 1982 captioned "Centre delaying Tamil Nadu files" ;